

(d) Of the remaining five, the punishments imposed relate to recovery of Rs. 900 and withholding of increment for two years, recovery of Rs. 651 and reduction in pay by two stages without restoration, reduction by two stages in the time scale for one year, in three cases. Disciplinary proceedings are in progress in two cases.

Delhi Zoo

1411. **Shri Inder J. Malhotra:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any new additions of rare animals have been made in zoological Park New Delhi; and

(b) what are the further proposals to procure more of these animals from various parts of the world?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). A statement is laid on the Table. [See Appendix II, annexure No. 66].

87.

Railway Station at Lakhupur

1412. { **Shri Inder J. Malhotra:**
Shri Gopal Dutt:
Bakshi Abdul Rashid:

Will the Minister of Railways be pleased to state:

(a) whether any representation was made by the people of Lakhupur area (Jammu and Kashmir) for the sanction of a new railway station at Lakhupur on new railway line being extended from Madhopur (Punjab) to Kathua (Jammu and Kashmir); and

(b) if so, what decision has been taken by Government on this representation?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Probably the hon. Member is referring to Lakhapur. If so, the answer is in the negative.

(b) Does not arise.

Grant of Loan for Co-operatives in J. & K. State

1413. { **Shri Inder J. Malhotra:**
Shri Gopal Dutt:
Bakshi Abdul Rashid:

Will the Minister of Community Development, Panchayati Raj and Co-operation be pleased to state:

(a) whether it is a fact that the Reserve Bank of India has granted loan to the Jammu and Kashmir Government for enhancing the co-operatives in the State;

(b) if so, what is the total amount; and

(c) what are the terms on which this loan has been granted?

The Deputy Minister of Community Development, Panchayati Raj and Cooperation (Shri S. D. Misra): (a) and (b). Yes. The Reserve Bank of India has sanctioned a loan of Rs 13.59 lakhs to the Government of Jammu and Kashmir during the period 1957-58 to 1960-61 for contribution to the share capital of co-operative credit institutions in the state.

(c) The terms and conditions of the loans to the state governments are as under: